

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 08<sup>th</sup> January, 2018

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 326/2014(CZ) (M.A.No.1020/16)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Veer Kumar Jain, Adv. Mr. Sachin K Verma Adv.	
<b>AFTER NOTICE</b>				
2.	Original Application No. 61/2017(CZ) (M.A.No.352/17) (M.A.No.402/17) (M.A.No.479/17) (M.A.No.543/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
3.	Review Application No. 10/2017 In O.A. No. 126/2016	Mangalam Cement Ltd. Vr. State of Rajasthan & Ors	Mr. Shrey Raj Saxena, Adv.	
<b>FOR ADMISSION</b>				
4.	Appeal No. 41/2017(CZ)	Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors.	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
<b>FOR COMPLETION OF PLEADINGS</b>				
6.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. DharamveerSharma,Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 73/2017 (CZ)	Shailesh Pandey Vs. MoEf & 5 Ors.	Mr. Anand Mohan Tiwari, Adv. Mr. Harshvardhan Singh Rathore, Adv. Mr. Siddharth Singh Chauhan, Adv.	
8.	Original Application No. 77/2017(CZ) (M.A.No.488/17)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	

9.	Original Application No. 134/2017(CZ) <b>(M.A.No.456/17)</b>	Ramesh Agarwal Vs Chief Municipal Officer & Ors.	Mr. Ramesh Agarwal, Applicant in Person Mr. Anup Agarwal, Adv. Mr. Nitendra Bohare, Adv. Mr. Arvind Sharma, Adv. Mr. S.I.Hussain, Adv.	
10.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr.MaheshPrasadShukla,Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv. Mr. Dharamveer Singh, Adv.	
11.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr.Anurag Maheshwari,Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksy, Adv. Mr. Shantanu Shrivastava, Adv	
12.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp.& Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
13.	Original Application No. 141/2017(CZ)	Anas Ali Vs BMC & 4 Ors.	Mr. Varun Raj Nair, Adv.	
14.	Original Application No. 34/2015(CZ)	Nityanand Mishra ( <i>Saraiyu River, Chitrakoot</i> ) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
<b>FOR COMPLIANCE</b>				
15.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vr. Commissioner Nagar Palika Nigam, Raipur & Ors	Mr. Shivendu Joshi, Adv.	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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